

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

25/03/2019

C.P./260/30/2016

O.A./260/923/2013

FOR HEARING

ITEM NO:41

FOR APPLICANTS(S) Adv. : Mr. N.R. Routray

BHAGABAN MISHRA

-V/S-

UMESH SINGH

FOR RESPONDENTS(S) Adv.: Mr. B.B. Patnaik

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsels for the applicant and respondents. Respondents' counsel submits that the order has already been complied with but the order passed in favour of the applicant will be subject to the result of the SLP before the Hon'ble Supreme Court. He has filed an additional affidavit on 20.02.2019 to this effect. Registry to keep the said additional affidavit on record. Applicant's counsel submits that the applicant has no further grievance as the order has been fully complied with. Accordingly, the C.P. is dropped and notices discharged.</p> <p>( SWARUP KUMAR MISHRA) MEMBER (J) ( GOKUL CHANDRA PATI) MEMBER (A)</p> <p>kb</p>